

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/97(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	KAHIL REAL ESTATE PRIVATE LIMITED VS IDEAL REAL ESTATES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

**For Petitioner**

**Ms. Swapna Chaubey, Adv.**

**Mr. Amarnath Chowdhury, Adv.**

**Mr. Priyanko Banerjee, Adv.**

**For the Corporate Debtor**

**Mr. Shaunak Mitra, Adv.**

**Mr. Dripto Majumdar, Adv.**

**Mr. Saubhik Chowdhury, Adv.**

**ORDER**

1. Ld. Counsel for the parties present.
2. It is stated by Ld. Counsel appearing for Corporate Debtor that the Corporate Debtor intends to settle with the Financial Creditor. Ld. Counsel seeks two weeks' time to settle the matter.
3. Post this matter on **27.09.2023**. It is made clear if the matter is not settled on the next date of hearing the matter will be heard on its own merits.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**